

NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI SPECIAL BENCH

(Virtual Hearing)

PRESENT: SHRI KHETRABASI BISWAL – MEMBER (JUDICIAL)

: SHRI SATYA RANJAN PRASAD – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.07.2024 AT 02:30 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/130/9/AMR/2022		9 of IBC	Southern Power Distribution Company of A.P. Limited Vs. Sudalagunta Sugars Limited

ORDER

Present: Ms. Sarvani Desiraju, Ld. Counsel for the OC.

Mr. T.V.L. Narasimha Rao, Ld. Counsel for the CD.

Both sides counsel present. Pleadings are complete. List for arguments before the regular bench on 26.07.2024.

Sd/-

SATYA RANJAN PRASAD
MEMBER (TECHNICAL)

Sd/-

KHETRABASI BISWAL
MEMBER (JUDICIAL)